

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH
(SPECIAL BENCH)

ITEM No.119
(IB)-771(PB)/2018
New IA-6303/2022

IN THE MATTER OF:

Capri Global Capital Ltd

... Petitioner/Applicant

v.

Value Infratech India Pvt. Ltd.

... Respondent

Order Under Section 7 of (IBC) CIRP

Order delivered on 23.12.2022

CORAM:

SH. BACHU VENKAT BALARAM DAS
HON'BLE MEMBER (J)

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (T)

PRESENT:

For the Petitioner : Mr. Vikas Tiwari, Adv with Mr. Neeraj Kumar
Gupta, Mr. Kumar Deepraj & Mr. Vidit Agrawal

For the Respondent :

ORDER

As the Hon'ble Member (Judicial) has to take another Bench, therefore, on account of paucity of time, list the matter again on 02.01.2023.


(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)


(SH. BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)

23.12.2022
Lalit